

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 1376 of 1997

New Delhi this the 7th day of August, 1997

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri Sunder Dass
S/o Shri Ram Prakash
R/o Balmiki Basti,
Gohana,
District Sonipat,
Haryana.

.....Applicant

By Advocate Shri A.K. Bhardwaj

Versus

1. Union of India through
The General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Delhi Division,
Northern Railway,
Paharganj,
New Delhi.

3. The Senior D.P.O.,
Delhi Division,
Northern Railway,
IRM Office,
Paharganj,
New Delhi.

4. Mukesh Kumar
C/o C.P.O.,
Northern Railway,
Delhi Division,
Rohtak (Haryana).

..Respondents

None for the respondents.

ORDER (ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman

It is stated that juniors of the applicant have been promoted without considering the applicant for promotion to the post of C&W Painter Grade-III. The notices

were issued to the respondents and adjournment was sought from time to time and none is present on their behalf even today. It is, therefore, directed that the respondents shall consider the case of the applicant for promotion in accordance with the rules from the date his juniors have been promoted and pass appropriate orders within 4 weeks from the date of receipt of a copy of this order and communicate the same to the applicant by Registered Post.

O.A. is disposed of finally. No order as to costs.



(K. MUTHUKUMAR)
MEMBER (A)



(DR. JOSE P. VERGHESE)
VICE CHAIRMAN (J)

Rakesh